

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 239, 240, 241 of 2012, 243 of 2012 & IA-427 of 2012
And 160 of 2013 & IA No. 235 of 2013**

Dated : 23rd August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 239 of 2012

Amausi Industries Association & Ors. ... Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Appeal No. 240 of 2012

Chamber of Industries Gorakhpur & Ors. ... Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Appeal No. 241 of 2012

Rania of Industries Association & Ors. ... Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Appeal No. 243 of 2012 & IA No. 427 of 2012

**Association of Steel Rolling Mills &
Furnaces & Ors. ... Appellant(s)**

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Industrial Area Manufacturers Association
& Ors. ... Intervener**

Appeal No. 160 of 2013 & IA No. 235 of 2013

Goyal M.G. Gases Pvt. Ltd. **Appellant(s)**

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Shiv Kumar Pankha
in A.No. 160/2013

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Sanjay Singh for R-1/UPERC
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-2 to R-3.
Mr. Amit Kapoor
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Intervener(s) : Ms. Pyoli

ORDER

We have heard learned counsel for the parties in all the Appeals.

Written submissions have been filed by the respective parties.

Judgment is reserved.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vs/vt